

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 117 of 2011, IA No.192 of 2011
IA No.193 of 2011, IA No.298 of 2011
& IA No.62 of 2012**

Dated : 30th April, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Konaseema Gas Power Ltd. Appellant(s)

Versus

A.P.E.R.C. & Ors.Respondent(s)

**Counsel for the Appellant(s): Mr. Amit Sibal
Mr. Jafar Alam
Mr. Siddharth Silwal
Mr. Amardeep Jaiswal
Ms. Nimmi Dhami
Mr. Ramji Srinivasan, Sr. Adv. for
Interveners
Ms. Priya Pathania**

**Counsel for the Respondent (s): Mr. Jayant Bhushan, Sr. Adv.
Ms. Surbhi Sharma
Mr. G.N. Reddy for R-2
Mr. K.V. Mohan**

**Appeal No. 100 of 2010
IA No.53 of 2012**

Konaseema Gas Power Ltd. Appellant(s)

Versus

A.P.E.R.C. & Ors.Respondent(s)

**Counsel for the Appellant(s): Mr. Amit Sibal
Mr. Jafar Alam
Mr. Siddharth Silwal
Mr. Amardeep Jaiswal
Ms. Nimmi Dhami**

**Counsel for the Respondent (s): Mr. Jayant Bhushan, Sr. Adv. for R-3 to 7
Ms. Surbhi Sharma**

**Mr. K.V. Balakrishnan for APERC
Mr. K.V. Mohan**

ORDER

Mr. Jayant Bhushan, Learned Senior Counsel for Respondents nos. 3 to 7 has finished his arguments.

Post the matter on **09.05.2012 at 2.30 p.m.** for making reply by the Learned Counsel for the Respondent – Commission.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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